

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:772

ANSWERED ON:15.07.2014

INCREASE IN DUTY ON SUGAR

Jayadevan Shri C. N.;Owaisi Shri Asaduddin;Venugopal Shri K. C.

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government has recently increased import duty on sugar by 40%;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the prices of sugar have increased in the domestic market since then;
- (d) if so, the reasons for rise in prices despite adequate availability of sugar in the buffer stock along with the steps taken or being taken by the Government to control the price of sugar; and
- (e) the steps taken for liquidation of sugarcane dues?

**Answer**

THE MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a): No, Madam.

(b)to (c): Does not arise.

(d): The prices of sugar are currently stable in the domestic market.

(e): In order to facilitate clearance of sugarcane dues of previous sugar seasons and timely settlement of cane price of current sugar season to sugarcane farmers, the Central Government on 03.01.2014 has notified a Scheme for Extending Financial assistance to Sugar Undertakings (SEFASU-2014) envisaging interest free loans worth Rs. 6600 crores by bank as additional working capital to sugar mills of the Country. Further, the central Government on 28.02.2014 has notified another scheme allowing incentive for marketing and promotion services for raw sugar production targeted for export market. The incentive available under these schemes shall be utilized by the sugar mills for making payment to the farmers.